

Declaration of Assets and Liabilities

Year 2023-2024

I, CHANDAN KUMAR JAISWAL, Son of SRI SHAMBHU NATH CHOUDHARY, aged 41 years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as OFFICE ATTENDANT of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Simmi kumari	Dependant -1 Name Aradhya Jaiswal	Dependant-2 Name Aarav Jaiswal	Dependant-3 Etc. Name
(i)	Cash	20,000/-	60,000/-	12,000/-	10,000/-	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1. Rs.56,000/- SBI SB A/c (Approx) 2. Rs.5,000/- monthly SBI RD A/c 3. SBI PPF A/c Rs.1,000/- 4. Rs. 5,000/-s(Approx) IOB Kahalgaon (Joint SB A/c)	Rs.24,000/- (Approx) SBI SB A/c	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	<u>LIC Policy</u> 1. Rs. 1,00,000/- Premium Rs.4816/-Y 2. Rs. 50,000/- Premium Rs.2766/-Y 3. Rs. 1,00,000/- Premium Rs.3843/-Y 4. Rs. 50,000/- Premium Rs.3263/-Y <u>Postal Life Insurance</u> Rs. 9920 yearly Postal SB A/c Rs. 10,000/-	<u>LIC Policy</u> Rs. 2,50,000/- Premium Rs. 12,555/-Y	NIL.	NIL.	NIL.

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(v)	Motor Vehicles (details of make, etc.)	HONDA LIVO MOTORCYCLE REG. NO- BR01CS-1851	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	30 gms. GOLD OF 173,000/- (Approx)	100 gms. GOLD OF 5,76,000/- (Approx) Silver 200 gms. 15,000 (Approx)	10 gms. GOLD OF 57,600/- (Approx) Silver 50 gms. 3,700 (Approx)	15 gms. GOLD OF 86,000/- (Approx) Silver 50 gms. 3,700(Approx)	NIL.
(vii)	Other assets, such as values of claims / interests	NIL.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	2.754 Decimal	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc. - Location(s)	NIL.	NIL.	NIL.	NIL.	NIL.

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	- Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as 13.02.2023
(a)	(i) Loans from Banks	SBI Sinchai Bhavan, PATNA LOAN AMOUNT Rs.5,00,000/-	RS 3,23,724/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR 2023-2024 PAN No.-AFJPJ0907M	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

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C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature चंदन कुमार जायसवाल

Name of Employee: CHANDAN KUMAR JAISWAL

Place: PATNA

Designation: OFFICE ATTENDANT

Date: ..13 /02/2024

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.